



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Power Section) Civil Secretariat,  
Srinagar/Jammu.

**Notification**  
**Srinagar, 12<sup>th</sup> September, 2017**


**SRO 378.-** In exercise of powers conferred by sub section (1) of Section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint, Shri Rajinder Kumar, L/A Naib Tehsildar, Palmar to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his respective territorial jurisdictions of District Kishtwar.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government  
Department of LJ&PA.

**NO: LD(P) /2007/01-Kishtwar**

**Dated: - 12-09 -2017.**

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Kishtwar. This is with reference to his letter No.126-28/DM/K dated:-08/09/2017.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7.s.c).

  
12/9  
(Khurshid Ahmad Bhat)  
Assistant Legal Remembarncer,  
Department of Law Justice & PA

12.09.2017